GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:398
ANSWERED ON:14.03.2012
ENHANCEMENT OF RESERVATION IN NITS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the various States including Uttar Pradesh have demanded 25 per cent reservation for students of the States concerned in admissions to the National Institutes of Technology (NITs) for strengthening the infrastructure and improving standards of technical and engineering education;
- (b) if so, the details thereof;
- (c) the action taken by the Union Government in this regard;
- (d) whether there is any proposal to amend legislation governing the All India Council for Technical Education (AICTE) to help streamline its functioning;
- (e) if so, the details thereof:
- (f) whether the State Government of Uttar Pradesh has suggested for constituting a Committee consisting of members from UGC, AICTE and DEC for checking issuance of fake degree by fake universities after getting accreditation from some deemed universities; and
- (g) if so, the reaction of the Union Government thereto alongwith the details of the steps taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) to (c): No Sir. 50% of total intake in any National Institute of Technology (NIT) is already reserved for the candidates belonging to the State in which the NIT is located and other 50% of seats are filled on the basis of All India merit list.
- (d) & (e): The Higher Education and Research Bill, 2011 has been introduced in Rajya Sabha on 28.12.2011 which, inter-alia, proposes to establish the National Commission for Higher Education and Research to facilitate determination, coordination, maintenance and continued enhancement of standards of higher education and research, including that in technical education. The Bill envisages to repeal, amongst others, All India Council for Technical Education Act, 1987.
- (f): No such proposal has been received from the Government of Uttar Pradesh.
- (g): Does not arise.